whether single window clearance arrangement for big projects announced by Government be applied very rarely?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) As far as the Ministry of Environment and Forests (MoEF) is concerned, the environment and forest clearance for various developmental projects, are granted after following statutory procedures. The Environment Impact Assessment (EIA) Notification, 2006 as amended from time to time, prescribes the procedure to be adopted for the grant of prior environment clearance in respect of projects or activities like river valley projects, highways, etc. stated in the Schedule to the Notification. Similarly, the diversion of forest land for non-forest activities is only allowed as per the provisions of the Forest (Conservation) Act, 1980 and the rules and guidelines framed thereunder.

MoEF does not have single window clearance arrangement for big projects. However, the Cabinet Secretariat, vide No. 1/11/3/2012-Cab. dated 2nd January, 2013 has constituted the Cabinet Committee on Investment with the functions as stated therein.

China constructing nuclear reactor in Pakistan

2053. SHRI DEVENDER GOUD T.: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- whether there is China's move to construct a nuclear reactor at Chashma in Punjab province of Pakistan;
- if so, whether it is not in violation of Beijing's promise under International Anti- Nuclear Weapons Agreement;
- whether China has agreed not to sell additional reactors to Pakistan beyond two reactors sold earlier; and
- if so, in what manner India would look at it and proceed further to stop construction of nuclear reactor which is detrimental to India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) Government is aware of China-Pakistan nuclear cooperation and has clearly conveyed its concerns to China. The Chinese side has said that China and Pakistan have conducted some cooperation in nuclear energy for civilian use, which is consistent with their respective international obligations, completely for peaceful purposes and subject to IAEA safeguard and supervision. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.